

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE REGISTRAR OF COMPANIES CUM OFFICIAL LIQUIDATOR,
HIMACHAL PRADESH
'CORPORATE BHAWAN' PLOT NO. 4-B, SECTOR 27-B
MADHYA MARG, CHANDIGARH- 160019.
TELEPHONE NO. 0172-2638015
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Public Notice No. ROC cum OL HP/LLP/Section75/65

Dated 24-5-18

Reference:

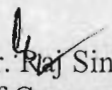
In the matter of Striking off of LLPs under section 75 of LLP Act, 2008 read with Rule 37 of LLP Rule, 2009.

1. Notice is hereby given that the Registrar has a reasonable cause to believe that the LLPs mentioned in the Annexure (9 cases) have not been carrying on any business or operations for a period of two immediate financial years and has failed to file its financial statement (Form 8) and Annual Return (Form 11) for the financial year 2015-16. Therefore, the Registrar has reasonable cause to believe the same for the purpose of taking suo moto action for striking off the name of the LLPs.

It is therefore proposed to remove/strike off the name of the said LLPs from the Register and dissolve them unless a cause is shown to the contrary, with in one month from the date of this notice.

2. Any person objecting to the proposed removal/striking off the name of the LLPs from the register of LLPs may send his/her objection to the office address mentioned hereinabove within one month of the date of publication of this notice.

Yours faithfully,


(Dr. Raj Singh)
Registrar of Companies
Himachal Pradesh

S. No.	Name of the company	LLPIN
1	LIFE STAR TRADERS LLP	AAB-5578
2	ACCUBYTE SOLUTIONS LLP	AAC-0984
3	TRINETRA TEXPRO LLP	AAC-1110
4	ASAK HOLIDAYS LLP	AAC-1832
5	VAISHNAVI TECHMIND LLP	AAC-3827
6	GIMMEWINGS SOFTWARETECHNOLOGY LLP	AAD-2568
7	CONSOLE BROS GAMES LLP	AAD-5683
8	HKG GLOBAL MARKETING SERVICES LLP	AAE-2456
9	TREKHIGH TRAVEL CONSULTANTS LLP	AAE-3404

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